

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-CW-214/2020**

M/s. Shaun Filaments

... Petitioner

**Versus**The Branch Manager, Indian  
Overseas Bank & Ors.

... Respondents

Mr. Ameya Salatry, Advocate for the Petitioner.

Mr. Ajay Kumar, Advocate for Respondents No.1 &amp; 2.

Coram:- M.S. SONAK &  
SMT. M. S. JAWALKAR, JJ.

Date:- 5<sup>th</sup> October, 2020

**P. C.:**

Heard Mr. Salatry for the petitioner and Mr. Ajay Kumar for respondents no.1 and 2.

2. Mr. Ajay Kumar seeks time to file response to this petition. Time as prayed for is granted. Copy of the response to be furnished to the learned counsel for the petitioner at least by 09.10.2020 by email.

3. Taking into consideration the urgency expressed by Mr. Salatry, learned counsel for the petitioner, the matter is posted for further consideration on 12.10.2020.

4. Stand over to 12.10.2020.

***SMT. M. S. JAWALKAR, J.******M. S. SONAK, J.***